IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 857/2016

IN THE MATTER OF:

Mr. Vikas Aggarwal

••

PETITIONER

Vs.

M/s Goyala Infra Projects Pvt. Ltd. & Anr.

55000

RESPONDENT

SECTION:

Under Section 433(e), 433 & 439

Order delivered on 21.07.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the Petitioner

:- Ms. Puran Kumari, Advocate

For the Respondent

:- Mr. Deepak Tyagi, Advocate

<u>ORDER</u>

Order as in C. P. 855/2016

(DEEPA KRISHAN) MEMBER (TECHNICAL) Sd/—
(Ř. VĂŘADHARAJAŇ)
MEMBER (JUDICIAL)